

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT VI

Item No. 5

C.P. (IB)/80(MB)2019

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **04.07.2024**

NAME OF THE PARTIES : **RNP Scaffolding and Formwork Pvt Ltd**

Vs

Alcob India Pvt Ltd

For OC : CS Rishabh Sonkeshariya i/b Adv. C.S. Thakre & Co.

For CD : Adv. Avinash R. Khanolkar Adv. Khushbu Bhanushali

Sec. 9 of IBC

ORDER

List on 18.07.2024 for further hearing as a last chance.

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

//RA//